

[Print](#)**Defective Case Register from 2026-03-23 to 2026-03-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/11281/2026	KRUSHNA CHANDRA RATH	2026-03-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 69 not neat.
2	D-WA/12127/2026	SIDHARTH PRASAD DAS	2026-03-23	Op. no 1 in WP(c) not made party in this Appeal.
3	D-CMP/12208/2026	AMIT PRASAD BOSE	2026-03-23	.Petition not correctly addressed to Honorable Court
4	D-WP(C)/12498/2026	PRATIK NAYAK	2026-03-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -2 not neat.
5	D-WA/11118/2026	PRABIR KUMAR RAY,A.G.A	2026-03-23	Status of the Respondent no. 1 not furnished
6	D-WP(C)/12169/2026	KURESH PRASAD DASH	2026-03-23	1. Address of the Opp.Party no.1 not furnished in the cause title. 2..Receipt Showing Serv.copy To cg not Filed.
7	D-WP(C)/12363/2026	DILLIP KUMAR SAHOO	2026-03-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Age not tally with affidavit and cause title.Name of the fatter not tally with affidavit and cause title.
8	D-WP(C)/10724/2026	ABINASH NAYAK	2026-03-23	Copy of order dt.30.11.2022 and Copy of order dt.25.11.2022 mentioned in the Index Annex nos. (6 and 7) not tally with para- nos.8 and 10 body of the petition and under Annex-nos.6 and 7.
9	D-BLAPL/8315/2026	BHARAT CHANDRA PATRA	2026-03-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-CMP/12276/2026	RANJIT MOHANTY	2026-03-23	3-AUTHENTICATION FEE IS DEFICIENT. Page No-31 repeated twice be corrected.
11	D-CMP/12236/2026	KAUSHAL HUSSAIN	2026-03-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-BLAPL/8314/2026	AKSHAYA KUMAR PANDEY	2026-03-23	1. PS case year in Date Chart not correct.
13	D-ABLAPL/8650/2026	PRATAP NAIK	2026-03-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Dist. of pending court not furnished in the synopsis and petition

14	D-WP(C)/11767/2026	ANJAN KUMAR BISWAL	2026-03-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. rs.50/- not paid
15	D-ABLAPL/8520/2026	MANAS KUMAR CHAND	2026-03-23	1. Written F.I.R not attached with F.I.R copy
16	D-BLAPL/5909/2026	PVS NANAJI ACHARY	2026-03-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Legible copy of Page nos.43 45 and 47 filed but not in proper place..ii) Year of the rejection order not correct in date chart..iii)Name of the petitioner be redacted from top of the affidavit.
17	D-BLAPL/8424/2026	DEBASNAN DAS	2026-03-23	Page No. 14 and 15 Not Legible.
18	D-BLAPL/8109/2026	AMLAN SHAKTI PAUL	2026-03-23	1. Page No.11 is not legible properly. 2. Age of the petitioners mentioned in Cause Title does not tally with that of Rejection order and V>Nama
19	D-ABLAPL/8646/2026	SURYANARAYAN BISWAL	2026-03-23	14-NOT PROPERLY INDEXED. Index not page marked
20	D-ABLAPL/8558/2026		2026-03-23	Occupation not furnished.
21	D-CRLMA/8554/2026	DR.SURENDRA KUMAR DAS	2026-03-23	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Para no not correctly furnished in declaration. ii) A. fee Rs- 2.25/- to be paid. iii) I.A. filed for condonation of delay.
22	D-BLAPL/8103/2026	JAYADEBA BEHERA	2026-03-23	1. Paragraphs in the petition is not properly serial numbered. 2. Age of the petitioner 2 does not tally with that of rejection order
23	D-WP(C)/10719/2026	ABINASH NAYAK	2026-03-23	Copy of order dt.30.11.2022 and Copy of order dt.25.11.2022 mentioned in the Index Annex nos. (6 and 7) not tally with para- nos.8 and 10 body of the petition and under Annex-nos.6 and 7
24	D-CRLREV/4133/2026	AMIT BISWAL	2026-03-23	1.Reference certificate not furnished. 2 . CRLMC mentioned instead of CRLREV in Para-1 affidavit and Entire I.A. petition. 3 . Good ground certificate not mentioned.
25	D-ABLAPL/8615/2026	KULDEEP MOHANTY	2026-03-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
26	D-BLAPL/8256/2026	MANORANJAN PADHY	2026-03-23	1. Rejection order of the petitioner not filled . 2.Free copy/Certified copy of Rejection order not filled.
27	D-CMP/12280/2026	SIVA SANKAR CHAINI	2026-03-23	Question of Maintainability.

28	D-CRLMC/7865/2026	RAJIB LOCHAN PATTNAIK	2026-03-23	1. As per impugned order under Annexure-1, Lower court case number not mentioned in Synopsis and petition.
29	D-EXP/12199/2026	CHITTA RANJAN PATTNAIK	2026-03-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Petitioner no 8 not correctly mention in cause title. ii) Date of order wrongly mention in prayer. iii) Para no not correctly furnished in declaration. Put up for SR after filing of c. copy of impugned order filed
30	D-RPFAM/11889/2026	RANJIT KUMAR LENKA	2026-03-23	it may be register as criminal revision
31	D-WP(C)/12016/2026	BISWAJIT DAS	2026-03-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-WP(C)/11851/2026	BIPLABA P.B. BAHALI	2026-03-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-ABLAPL/8577/2026	DURGADATTA MOHAPATRA	2026-03-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
34	D-BLAPL/8399/2026	SUSIL KUMAR PATTNAIK	2026-03-23	P.S. Case No.furnished in Prayer not correct
35	D-WP(C)/11322/2026	SUDARSAN BEHERA	2026-03-23	1. page mark not properly furnished in index. 2. Annex. 7 and 8 not mentioned in the index and petition but furnished in the page no. 17 and 18 . Annex. 7 and 8 not properly arranged. 3. page no. 16 partially legible
36	D-ABLAPL/8515/2026	SAILAZA NANDAN DAS	2026-03-23	1. Surname of the petitioner wrongly furnished in Affidavit and V. nama
37	D-ABLAPL/8667/2026	AJIT KUMAR SAHOO	2026-03-23	paragraphs not correct in declaration.
38	D-ABLAPL/8562/2026	ARIJEET MISHRA	2026-03-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
39	D-ABLAPL/8565/2026	REENA NAYAK	2026-03-23	1. Name of Pet. in CT not tally with signature.
40	D-ABLAPL/8676/2026	JAYADEBA BEHERA	2026-03-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
41	D-BLAPL/8486/2026	BISWARANJAN DALAI	2026-03-23	1. PR case No. and Spl case No. mentioned in Synopsis not correct.
42	D-ABLAPL/8575/2026	SANJAY KUMAR PATTANAIAK	2026-03-23	1. P.S case no wrongly furnished in paragraph 1 of the application.
43	D-CRP/11938/2026	AMITAV TRIPATHY	2026-03-23	1.D.C.Fee of Rs.39/- to be Paid. 2. Provision of Law Furnished but Incorrect. Put up for further S.R after payment of D.C.Fee for computing the period of limitation
44	D-CRLA/7769/2026	RAJENDRA NARAYAN ROUT	2026-03-23	Name of the relative of the victim be redacted from para.2 of the appeal memo.

45	D-ABLAPL/8639/2026	SANTOSH KUMAR DWIVEDY	2026-03-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs 50/- not paid.
46	D-BLAPL/8460/2026	DIGAMBAR SETHI	2026-03-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
47	D-WP(C)/11545/2026	MANAS KUMAR CHAND	2026-03-23	1. As per Index,Annexure-3 not described in the petition.
48	D-WP(C)/12175/2026	GANESWAR BEHERA	2026-03-23	Age of petitioner no.2 not mentioned
49	D-FAO/12097/2026	SISIR KUMAR PUROHIT	2026-03-23	page21to 26 49 to 53 not clear
50	D-WP(C)/11274/2026	AJAYA KUMAR PRADHAN	2026-03-23	Page 20 and 21 not neat.
51	D-ABLAPL/8636/2026	NIKUNJA KUMAR ROUT	2026-03-23	.Receipt Showing Serv.copy To Vigilance not Filed.
52	D-BLAPL/8370/2026	ARUN KUMAR ACHARYA	2026-03-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date. 8-1-2021 of advocate notice in para.6 of petition not tally with index. 2. page nos. 79 to81 partially legible.
53	D-WA/10151/2026	SUKANTA KUMAR DALAI	2026-03-23	i) Year of the wp (c) no wrongly mention in being aggrieved and grounds para no. A. ii) c. copy of order and last page of c. copy are not in proper place. ii) c. copy of order and I.A. not mention in book mark.
54	D-WP(C)/11275/2026	RABINDRA NATH PRUSTY	2026-03-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Receipt Showing Serv.copy To cg not Filed.
55	D-ABLAPL/8570/2026	PUSPAMITRA MOHAPATRA	2026-03-23	1. Page n0 14 17 18 19 not legible
56	D-BLAPL/8430/2026	PRABIR KUMAR RAY	2026-03-23	Name of Informant be deleted from synopsis AND Para No.2.
57	D-WP(C)/11705/2026	ASIT KUMAR JENA	2026-03-23	Address of op-10 not furnished
58	D-BLAPL/8468/2026	NRUSINGHA NANDA MOHAPATRA	2026-03-23	1.Free copy/Certified copy of Rejection order not filled. 2.Every page two page marking has been marked. 3. Put up for S.R there after
59	D-WP(C)/10717/2026	ABINASH NAYAK	2026-03-23	Copy of order dt.30.11.2022 AND Copy of order dt.25.11.2022 mentioned in the Index Annex nos. (6 and 7) not tally with para- nos.8 and 10 body of the petition and under Annex-nos.6 and 7.
60	D-ABLAPL/8583/2026	SK. ZAFARULLA	2026-03-23	1. In Affidavit, Sl No 2 information left blank
61	D-CMP/12176/2026	MD. GOLAM MADANI	2026-03-23	O.P. No-9 of the Trial Court not made Party in the Petition
62	D-CRLMC/7863/2026	RAJIB LOCHAN PATNAIK	2026-03-23	1.As per impugned order under Annexure-1,Lower court case number not mentioned in Synopsis and petition.

63	D-CMP/12143/2026	BIPLABA P.B. BAHALI	2026-03-23	The discrepancy in the name of O.P No-2 as per Trial Court be reconciled.
64	D-WP(C)/12654/2026	KISHORE KUMAR MISHRA	2026-03-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-MATA/12102/2026	KOUSIK ANANDA GURU	2026-03-23	good ground not furnished
66	D-WP(C)/11849/2026	ARPIT SIKDAR	2026-03-23	1-COURT FEE IS DEFICIENT. 1.C.fee of Rs.18 /- to be paid in cause title.2.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished in the affidavit.3.Annex-11 page marked not properly arranged.
67	D-BLAPL/8392/2026	PRASANTA KUMAR ROUTRAY	2026-03-23	Annexure-1 not Legible.
68	D-WP(C)/11516/2026	KRUSHNA CHANDRA RATH	2026-03-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2.Date of representation under Annexure-7 not furnished in Index.
69	D-BLAPL/8491/2026	BISWARANJAN DALAI	2026-03-23	1. Ann.1 has been marked as Ann.2.
70	D-WP(C)/11551/2026	LAXMIKANTA MOHANTY	2026-03-23	1. Page no.81 not filed.
71	D-WP(C)/11946/2026	ASHOK DAS	2026-03-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-WP(C)/11548/2026	MANAS KUMAR CHAND	2026-03-23	1. As per Index, Annexure-3 not described in the petition.
73	D-CRLA/7926/2026	SWAGAT KUMAR SAHU	2026-03-23	1.Period of Delay 48 days (I.A. for condonation of delay not filed) 1-CRLA.No. is left blank in reference certificate, 2-Page No. wrongly furnished in Annexure-4 on index in book mark, 3-The name of the Hon Ble Court wrongly mentioned in Annexyer-6 on index
74	D-RPFAM/11955/2026	AMIYA KUMAR MOHANTY	2026-03-23	RPFAM does not lie, question of maintainability
75	D-ABLAPL/8579/2026	RABINDRA PRASAD PATNAIK	2026-03-23	1. Page no 8 not legible. 2. H.c B.a M.w S Rs 50/- to be paid V. nama
76	D-ABLAPL/8651/2026	DEBABRATA DASH	2026-03-23	signature of op. no.2 not tally with name in C.T.
77	D-BLAPL/8352/2026	SANJIT MISHRA	2026-03-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deficit court fee of Rs.2/- not paid in V.nama.
78	D-WP(C)/6052/2026	SRIKANTA KU. NATH	2026-03-23	Petitioner no-15 complete address not furnished.Age of the petitioner nos 5 and 13 not mentioned in the cause title.

79	D-BLAPL/7029/2026	AKASH DASH	2026-03-23	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Index not chronologically arranged. 2.Annexure-2 wrongly mentioned as pg. 9 to13 instead of pg. 8 to 13 in Index. 3.Court fees of Rs.12/- and Hologram of Rs.50/- not affixed in V.nama.
80	D-WP(C)/12510/2026	BANSHIDHAR SATAPATHY	2026-03-23	1 Deficit court fee Rs6/- not paid.
81	D-WP(C)/10723/2026	JANMEAJAYA DASH	2026-03-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-CRLMC/8715/2026	HARAPRASAD PANDA	2026-03-23	1. Age of the petitioner not tally with cause title and N.B.W order vide annex-1. 2. .Petition not correctly addressed to Honorable Court
83	D-ABLAPL/8599/2026	DHARMENDRA SETHY	2026-03-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
84	D-WP(C)/12272/2026	SOUMENDRA PATTANAIK	2026-03-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D-ABLAPL/8509/2026	SUSANTA KUMAR TRIPATHY	2026-03-23	1. Signature of the petitioner-9 in V. nama not tally with that of name furnished cause title of the application
86	D-CRLMP/4647/2026	RABI NARAYAN PANDA	2026-03-23	THE NAMES OF INFORMANT and HIS RELATIVES MENTIONED IN ANNEXURES BE KEPT IN CLOSE COVER
87	D-BLAPL/8313/2026	ARUN KUMAR BEHERA	2026-03-23	1. Name of Pet. in CT not tally with signature.
88	D-BLAPL/8469/2026	JAGABANDHU SAHU	2026-03-23	1. Name of PS not mentioned in the address of Pet. No.3 in CT.
89	D-RVWPET/12195/2026	MILLON KUMAR (CENTRAL GOVT. COUNSEL)	2026-03-23	i) FAO repeat in Date chart and cause title. ii) Day of delay left blank in prayer of I.A.
90	D-WP(C)/12652/2026	KISHORE KUMAR MISHRA	2026-03-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-BLAPL/8211/2026	CHINMAY MOHANTY	2026-03-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
92	D-WP(C)/10721/2026	ABINASH NAYAK	2026-03-23	Copy of order dt.30.11.2022 and Copy of order dt.25.11.2022 mentioned in the Index Annex nos. (6 and 7) not tally with para- nos.8 and 10 body of the petition and under Annex-nos.6 and 7.
93	D-WP(C)/12478/2026	BIYOTKESH MOHANTY	2026-03-23	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned affidavit in the I.A
94	D-CRLMC/7387/2026	ANSHUMAN PANDA	2026-03-23	1. As per impugned order under Annexure-4, the name of the Lower court does not tally with Synopsis and petition. 2..Receipt Showing Serv.copy To Ag not Filed.
95	D-WP(C)/11355/2026	RANJAN KUMAR NAYAK	2026-03-23	1. Age of the deponent not tally with cause title.2. Date of courts or. in annex.3 not tally with index.3. paragraphs not correct in declaration.
96	D-ABLAPL/8673/2026	MANOJ KUMAR MOHANTY	2026-03-23	1. ABLAPL Petition not page marked in Index, as per record. 2..Receipt Showing Serv.copy To Vigilance not Filed.
97	D-ABLAPL/8592/2026	DEEPAK KUMAR DAS	2026-03-23	1. The name of the petitioner mentioned in Cause Title does not tally with that of his signature in V.Nama and Affidavit
98	D-WA/7909/2026	DILLIP KUMAR MOHAPATRA	2026-03-23	1. Period of Delay 26 days delay.
99	D-BLAPL/8406/2026	SARAT KUMAR JENA	2026-03-23	Paragraph No.9 repeated twice.
100	D-CRLA/7764/2026	DEBASNAN DAS	2026-03-23	1. Period of Delay 15 days delay. I.A. not filed
101	D-WA/11119/2026	PRABIR KUMAR RAY,A.G.A	2026-03-23	Status of the respondent no. 1 not furnished
102	D-WP(C)/9994/2026	ARPITA SARANGI	2026-03-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Annexure-10 not correct in index and book mark
103	D-ABLAPL/8497/2026	AMIT KUMAR SAA	2026-03-23	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
104	D-EXP/11373/2026	ADV.	2026-03-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. i) I.A. not mention in book mark. ii) Put up for SR after disposal of I.A. filed for c. copy of impugned order.
105	D-CRLMP/7883/2026	MANAS KUMAR CHAND	2026-03-23	2nd respondent no. not available
106	D-BLAPL/8300/2026	BHARATI MAITY	2026-03-23	1. Occupation of Deponent not mentioned.
107	D-WP(C)/10946/2026	DR. JITENDRA KUMAR LENKA	2026-03-23	Annex-1 not properly page marked.2.At page .25 annex-no. not correctly furnished.
108	D-ABLAPL/8668/2026	DIBYA JYOTI SAHOO	2026-03-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit(item no.2)not correctly furnished.
109	D-WP(C)/11530/2026	ANJAN PATNAIK	2026-03-23	1. Date of advertisement under Annexure-1 does not tally with Index and para-3 of the petition.
110	D-CONTC/10493/2026	ADV.	2026-03-23	REFERENCE CERTIFICATE NOT FURNISHED COPY OF ORDER DTD.21.01.2025 PASSED IN W.P(C) NO.1328/2025

				WITH C.T BE FILED THEN PUT UP FOR SR
111	D-EXP/12330/2026	CHITTARANJAN PATTNAIK	2026-03-23	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
112	D-ABLAPL/8585/2026	ASHOK KUMAR SAHOO	2026-03-23	1. Page no 6 marked twice. Accordingly book mark Index page marking will be modified. 2. in cause title, Sl no 1 and 2 petitioners information wrongly furnished.
113	D-BLAPL/8457/2026	NRUSINGHA NANDA MOHAPATRA	2026-03-23	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
114	D-RVWPET/12071/2026	SIDHESWAR RATH	2026-03-23	1.C. copy of impugned order under Anx--1 not filed. i) Signature of the Petitioner no. 2 and 5 are does not tally with v. v nama. ii) Put up for SR after filing of c. copy of impugned order.
115	D-MACA/12054/2026	KAPILA CHARAN NAYAK	2026-03-23	good ground not furnished, further SR after filling of c copy
116	D-CRLA/7795/2026	JNYANANANDA PANDA	2026-03-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Trial court case no. not correct in synopsis being aggrieved and prayer.2. Name of the informant be redacted from para.2 of the appeal memo
117	D-ABLAPL/8600/2026	SALAUDDIN KHAN	2026-03-23	1. Phone number of the Advocate has not been furnished in V>Nama.
118	D-MACA/11806/2026	SABITA RANJAN PATTNAIK	2026-03-23	statutory deposit not made
119	D-WP(C)/11365/2026	KISHOR KUMAR ACHARYA	2026-03-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per index annex.16 not mentioned in the petition.2. page 124 partially neat
120	D-WP(C)/11536/2026	RADHARAMAN DAS NAYAK	2026-03-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
121	D-WP(C)/11538/2026	ADITYA MISHRA	2026-03-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.29 30 79 not neat and legible.
122	D-BLAPL/8007/2026	ANIRUDHA DAS	2026-03-23	1. Case Type be modified as TR instead of GR in Synopsis, CT and Para 1.
123	D-WP(C)/11293/2026	SUDARSAN BEHERA	2026-03-23	Serial no-5 not correctly mentioned in the affidavit. 2..Petition not correctly addressed to Honorable Court
124	D-CMP/12286/2026	NARAYAN PRASAD PARIJA	2026-03-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
125	D-ABLAPL/8566/2026	ABANI KANTA MOHANTY	2026-03-23	1. Date Chart not filed. 2. Synopsis and Date Chart not mentioned in Index. Resubmit for SR after filing of Date Chart.

126	D-BLAPL/8316/2026	BHAWANI SANKAR PANIGRAHI	2026-03- 23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
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DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 23-03-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/236/2023	CMAPL/236/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	RVWPET/113/2014	RVWPET/113/2014	M/S.ARJUNA CH.BEHERA	OTHERS. 6571 DAYS DELAY OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.